# CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

OA/021/504/2016	Date of Order : 03.04.2018
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### Between:

M.A. Rasheed Jameel, S/o. M.A.G. Jameel, Aged about 47 years, Occ: Health Inspector, SC Railway, Moulali, Hyderabad Division.

.... Applicant

#### **AND**

- The Union of India rep. by The General Manager, S.C. Railway, Rail Nilayam, Secunderabad – 500 071.
- 2. The Chief Personal Officer, SC. Railway, 4<sup>th</sup> floor, Rail Nilayam, Secunderabad.
- 3. The Sr. Divisional Personnel Officer, SC Railway, Hyderabad Division, Secunderabad.

.... Respondents

Counsel for the Applicants : Mr. M.A. Rasheed Jameel, (PIP)
Counsel for the Respondents : Mr. N. Srinivasa Rao, SC for Rlys.

#### CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

## **ORAL ORDER**

{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Party-in-Person seeks permission to withdraw the O.A. on the ground that his request for promotion is considered by the Respondents. He is permitted to do so. Learned Standing Counsel for the Respondents present.

The O.A. is dismissed as withdrawn. No costs.

(MINNIE MATHEW) ADMN. MEMBER

(JUSTICE R.KANTHA RAO) JUDL. MEMBER

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